

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 341 OF 2020

Cavelossim Villagers Forum

..... Petitioners

*V e r s u s*

The Village Panchayat of Cavelossim & Ors.

..... Respondents

Mr. Nigel Da Costa Frai, Advocate for the Petitioner.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 4<sup>th</sup> January, 2021

P.C.

1. At the request of Mr. Costa Frias, learned Counsel for the petitioners, stand over to 05.01.2021.

M. S. JAWALKAR, J.

M. S. SONAK, J.

arp/\*